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### **Sub-Letting of Government Quarters**

# 1294. SHRI NARASINGHA PRA-SAD NANDA;

#### SHRI DINESH GOSWAMI:

" Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether the Directorate of Estates carried out a survey in New Delhi and other colonies to find out the number of quarters which the original allottees have either fully or partially sub-let to others;
- (b) if so, the number of persons found indulging in subletting the quarters during 1980-81 till date;
- (c) what action has been taken against them;
- (d) whether any case of sub-letting was recently found in the Government quarters at Baba Kharak Singh Marg, New Delhi; and
- (e) if so, what are the details in this regard and what action was taken in the matter?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NA-RAIN SINGH): (a) Random surprise checking in defferent Government colonies in Delhi and New Delhi is carried out periodically to check subletting/misuse of Government quarters by the officers of the Directorate of Estates;

- (b) Subletting was suspected in 251 quarters.
- (c) The allotment of 35 employees was cancelled and the allottees were declared ineligible for Government accommodation for a period ranging from one to three years on the merit of each case. In addition, enhanced licence fee was also ordered to be recovered. 26 allottees were debar red from sharing of Government ac commodation for a period ranging Warning was from 2 to 3 years.

issued to 9 allottees. Cases where subletting could not be proved, have been closed. The remaining cases are under investigation.

to Questions

(d) and (e). Subletting in two quarters was suspected after random, surprise checking in September, Proceedings under the Allotment Rules against the allottees are under process.

## Registration for Self Financing Housing Scheme for Retiring Government **Servants**

### 1295. DR. LOKESH CHANDRA:

### (SHRIMATI) NAJMA HEPTULLA:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether D.D.A. propose to open registration for retiring Central Government Servants under the self-financing housing scheme during this year or in the next year and also to keep the registration open for retiring officers as a continuing scheme;
- (b) if so, what are the Retails in this regard; and
- (c) if not, what are the reasons therefur and what are the reasons for opening such registration in fits and! starts?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) A special Registration/Scheme for Retiring/Retired public servants, under the Self Financing Scheme, was opened this year (1981) during 7-1-81 to 7-3-81. The Delhi Development Authority has reported that there is no proposal yet to open any such scheme next year or keep the registration open as, a continuing scheme.

(b) The Registration Scheme was opened on 7-1-81 and was to close on 28-2.81. The last date for registration was, however, extended upto 7-3-81.